

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00061/2019

in
Original Application No. 180/00653/2015
Friday, this the 21st day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

K.P.Syed Mohammed, aged 60 years

S/o.late Ali Mohammed, Retired Bosun

Fishery Survey of India, Cochin Base

Kochangadi, Kochi – 5, Residing at Papada House

Agathi Island P.O, U.T.Lakshadweep,

Pin – 682 553

..... Petitioner

(By Advocate : Mr.T.A.Rajan)

V e r s u s

1. Dr.L.Ramalingam

The Director General (in-Charge)

Fishery Survey of India

Botawala Chambers, Sir PM Road

Mumbai – 400 001

2. Sri.D.K.Gulati

The Zonal Director

Fishery Survey of India Cochin Base

Kochangadi, Kochi – 5

... Respondents

(By Advocate : Mr.M.K.Padmanabhan Nair,ACGSC)

This application having been heard on 21.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the respondents submits that the respondents have filed OP(CAT) before the Hon'ble High Court and finality will arrive only when the appeal is disposed of.

2. In view of the pendency of the OP(CAT), CP(C) is closed for the time being with permission to re-open, if necessary. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - True copy of the order dated 25.1.2019 of this Hon'ble Tribunal in OA No.180/00653/2015

Annexure P2 - True copy of the letter dated 9.2.2019 of the petitioner.

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